

⑧

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Civil Contempt Application No.35 of 2006.

In
Original Application No.1261 of 2005.

Allahabad, this the 8th day of September, 2006.

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. A.K. Singh, A.M.

Sanjeev Kumar
S/o Sri Ram Dev Ram,
R/o Chhoti Jagauli,
Post Office-Gomti Nagar,
District- Lucknow. ...Applicant.

(By Advocate :Shri Bipin Bihari)
Shri Rajesh Kumar)

Versus

Dr. P.L. Bankar,
Chief Personal Officer, North Eastern Railway,
Gorakhpur. ...Respondents.

(By Advocate : Shri A.K. Sinha)

ORDER

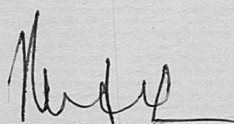
By Hon'ble Mr. A.K. Bhatnagar, J.M. :

This contempt petition was filed for non-compliance of the order dated 26.10.2005 passed in OA No.1261/05 by which a direction was issued for deciding the representation of the applicant dated 15.7.2005 by a speaking order within a period of three months.

2. Learned counsel for the respondents submitted that the representation of the applicant dated 15.7.2005 has already been decided by order dated 30.6.2006, filed as Annexure-5 of the counter.

(4)

3. After hearing the counsel for the respondents and on the perusal of the letter dated 30.6.2006, we are of the view that the direction passed in OA No.1261/05 has been complied with. Accordingly, the contempt petition is dismissed. Notice issued to the respondent is hereby discharged.



Member-A



Member-J

RKM/